

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No. 33/UHC/Admin. (A)/2020

Dated: March 2nd, 2020.

Sri K.C. Suyal, Joint Registrar-II is hereby designated as the S.P.I.O. (under the Right to Information Act – 2005) in the establishment of High Court of Uttarakhand, Nainital with immediate effect, in addition to his earlier assigned work.

By order of Hon'ble the Chief Justice

**Sd/-
(Hira Singh Bonal)
Registrar General**

No. 1307/UHC/Admin. (A)/2020

Dated: March 2nd, 2020.

Copy forwarded for information and necessary action to:

1. P.P.S. to Hon'ble the Chief Justice.
2. I/c Head P.S. /P.S. to Hon'ble Judges with the request to place before His Lordship for His Lordship's kind perusal.
3. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
4. All the Registrars of the Court.
5. All the Joint Registrars of the Court.
6. All the Deputy Registrars.
7. Head Bench Secretary.
8. All the Assistant Registrars/ Section Officers.
9. I/c Stationary /Management Officer.
10. The Director Printing & Stationary. Government Press, Roorkee, District–Hardwar for Publication of the Notification in the next issue of Gazette of Uttarakhand.
11. I/c N.I.C. High Court of Uttarakhand, Nainital with the request to upload the same on the website of High Court of Uttarakhand, Nainital.
12. Officer concerned.
13. Guard file.

By order

Assistant Registrar